GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 2628 TO BE ANSWERED ON THE 19TH DECEMBER, 2023

INITIATIVES FOR FARMERS

2628. SHRI M. BADRUDDIN AJMAL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has taken any initiatives to fulfil the demands put by protesting farmers as per the promise made by the Government;
- (b) if so, the details of the steps taken/being taken in coming days; and
- (c) the details of the funds allocated for execution of the steps?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI ARJUN MUNDA)

(a) to (c): The Farm Laws, namely - (i) the Farmers (Empowerment and Protection) Agreement on Price Assurance and Farm Services Act, 2020; (ii) the Farmers' Produce Trade and Commerce (Promotion and Facilitation) Act, 2020; and (iii) the Essential Commodities (Amendment) Act, 2020 were repealed vide the Farm Laws Repeal Act, 2021 (No. 40 of 2021) vide notification dated 30th November, 2021.

The Government of India announces Minimum Support Prices (MSP) for 22 mandated agricultural crops based on recommendations from the Commission for Agricultural Costs and Prices (CACP). The CACP takes into account various factors when suggesting MSP, including overall demand-supply conditions, cost of production, domestic and international prices, inter-crop price parity, terms of trade between agricultural and non-agricultural sectors, and the potential impact on the economy. Ensuring rational utilization of land, water, and production resources is also a key consideration.

In the Budget for 2018-19, the Government made a decision to maintain MSP at a level of one and a half times the cost of production as a predetermined principle. Consequently, MSPs for all mandated Kharif, Rabi, and other commercial crops have been set with a margin of at least 50 per cent over the all India weighted average cost of production since 2018-19. The Government has formed MSP Committee in July, 2022 which consists of representatives of farmers, Central Government, State Governments, Agricultural Economists & Scientists, etc.

The committee is to make suggestions so as to make MSP more effective and transparent; to promote natural farming, to change crop pattern keeping in mind the changing needs of the country. The meetings of the committee are being held on regular basis to deliberate on the subject matter assigned to it. So far, 35 rounds of meetings have taken place.
